

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 11/AM10 HELD ON 10.06.2009
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 11/87-NC-7/2009 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' scheduled to be held on 10.06.2009 under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended:

- 1) Shri Akash Taneja, Joint DGFT
- 2) Shri Ishwar Singh, Deputy DGFT and Convener
- 3) Shri A.K. Aggarwal, Jt. Industrial Advisor, D/o C&PC
- 4) Shri Shaish Kumar, Industrial Advisor, DIPP
- 5) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 10/AM10 held on 03.06.2009.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-6	JINDAL POLY FILMS LTD.	HQ F. No. 01/87/050/01250/AM06/DES-VII	Status: Approved
	NC No.: 11/AM10 Dated: 10.06.2009	Adv. Lic. No. 0510174862 Dated 20.01.2006	RLA F. No. 05/24/040/00767/AM06	

Application: Request is for amendment in the quantity of export product to read as 'kg' instead of 'MT'.

Decision: With oral comments of representative of D/o C&PC, following adhoc norms are **approved** with modification in quantity of export item in supersession of earlier norms ratified in NC Meeting No. 40/AM09 held on 14.01.2009 (Case No. A-323):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Acrylic Coated BOPP Film	1 kg	1. Polypropylene Granules (Homopolymer)	0.8588 kg
		2. Polypropylene Granules (Copolymer)	0.0855 kg

		3. PP Additive Master Batch	0.0295 kg
		4. Neorez R 600 (Polyurethane Resin Solution Solid Content 33+/-1%)	0.1018 kg
		5. Neocyl BT 36 (Acrylic Copolymer Solution Solid Content 20+/-0.5%)	0.3893 kg
		6. Michem Lube (Carnauba Wax)	0.0394 kg

3.1.2	Case No. A-7	NITREX CHEMICALS INDIA LTD.	HQ F. No. 01/87/050/00725/AM08/DES-VII	Status: Approved
	NC No.: 11/AM10 Dated: 10.06.2009	Adv. Lic. No. 0510213585 Dated 14.12.2007	RLA F. No. 05/24/040/00722/AM08	

Application: Request is for fixation of adhoc norms for the export product 'Industrial Nitrocellulose containing 30+/-1% Isopropyl Alcohol'

Decision: With D/o C&PC OM No. 46011/31/2008-PC.II dated 11.02.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Industrial Nitrocellulose containing 30+/-1% Isopropyl Alcohol	1 MT	Isopropyl Alcohol	0.514 MT

ONLINE CASES

6	Case No.:7/36/87-ALC1/2008	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:11/87-ALC1/2009 10.06.2009	Status: Approved
	HQ File :01/87/050/00584/AM09/	RLA File :34/24/040/00164/AM09/	Lic.No/Date:3410022889 10.12.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042290	63/0- PVC FLAME RETARDANT LOW SMOKE COMPOUND	72000.000	K.G	4063080.00	82920.00 US\$
				Total	4,063,080.00	82,920.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39041090	POLY VINYL CHLORIDE (PVC) RESIN	36720.000	K.G	1439424.00	29376.00 US\$
2	29173990	PLASTICIZER (TOTM)	13680.000	K.G	1340640.00	27360.00 US\$
3	28183000	ALUMINIUM HYDROXIDE	10800.000	K.G	529200.00	10800.00 US\$
				Total	3,309,264.00	67,536.00

Decision: With D/o C&PC OM No. 46011/137/2009-PC.II dated 10.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Flame Retardant Low Smoke Compound	1 kg	1. PVC Resin	0.510 kg
		2. Plasticizer (TOTM)	0.190 kg
		3. Aluminium Hydroxide	0.150 kg

7	Case No.:6/2/87-ALC1/2009	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:11/87-ALC1/2009 10.06.2009	Status: Approved
	HQ File :01/87/050/00717/AM09/	RLA File :03/95/040/00729/AM09/	Lic.No/Date:0310510117 03.03.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39069090	62/0- 62/0-DIPICRYL 0382LC, ACRYLIC COPOLYMER EMULSION WITH SOLID CONTENT 47, +/-1%	528000.000	K.G	37224000.00	744480.00 US\$
				Total	37,224,000.00	744,480.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	29161210	BUTYL ACRYLATE MONOMER	130416.000	K.G	13432848.00	268656.96 US\$
2	29161400	METHYL METHACRYLATE MONOMER	120912.000	K.G	12151656.00	243033.12 US\$
				Total	25,584,504.00	511,690.08

Decision: With D/o C&PC OM No. 46011/160/2004-PC.II dated 10.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Acrylic Polymer Emulsion Dipicryl-0382 LC Solid Content 47+1%)	1 kg	1. Methyl Meta Acrylate	0.229 kg
		2. Butyl Acrylate	0.247 kg

10	Case No.:7/2/87-ALC1/2009		Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD		Meet No/Date:11/87-ALC1/2009 10.06.2009		Status: Approved										
	HQ File :01/87/050/00718/AM09/		RLA File : 03/95/040/01004/AM09/		Lic.No/Date: 0310511752 17.03.2009		Defer Date:										
	Application: Request is for adhoc norms for following:																
<table><tr><td>Sl.No.</td><td>ITCHS</td><td>EXPORT ITEM</td><td>Qty</td><td>UOM</td><td>FOB/FOR</td><td colspan="3">FOB (in Currency of realisation)</td></tr></table>									Sl.No.	ITCHS	EXPORT ITEM	Qty	UOM	FOB/FOR	FOB (in Currency of realisation)		
Sl.No.	ITCHS	EXPORT ITEM	Qty	UOM	FOB/FOR	FOB (in Currency of realisation)											

	Code				(Rs.)	
1	40082910	62/0- SYNTHETIC RUBBER SHEETS OF CHLOROBUTYL RUBBER	25000.000	K.G	4021875.00	81250.00 US\$
				Total	4,021,875.00	81,250.00

Sl. No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40023100	CHLOROBUTYL RUBBER	14750.000	K.G	2774475.00	56050.00 US\$
2	29157020	STEARIC ACID	150.000	K.G	5568.75	112.50 US\$
3	28030010	CARBON BLACK	10500.000	K.G	441787.50	8925.00 US\$
4	38123090	PROCESS OIL	1375.000	K.G	68062.50	1375.00 US\$
5	28170010	ZINC OXIDE	587.500	K.G	50892.19	1028.13 US\$
6	38121000	ACCELERATORS	550.000	K.G	108900.00	2200.00 US\$
				Total	3,449,685.94	69,690.63

Decision: With DIPP letter dated 10.06.2009, the Committee decided to approve the case **as applied for except for import item at S. No. 6 for which quantity may be allowed as applied for with a value cap of 7% of the FOB value.** The description of export product may be read as under:

S. No.	Description of Item	Quantity
1	Synthetic Rubber Sheets of chlorobutyl rubber (containing min. 53.6% chlorobutyl rubber)	25000 kg

12	Case No.:7/6/87-ALC1/2009	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:11/87-ALC1/2009 10.06.2009	Status: Approved
	HQ File :01/87/050/00028/AM10/	RLA File :07/24/040/00667/AM09/	Lic.No/Date:0710063757 23.03.2009	Defer Date:
Application: Request is for adhoc norms for following:				

<i>SL.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
<i>I</i>	<i>39172390</i>	<i>63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES - NET CONTENT OF PVC RESIN 18.11 MT.</i>	<i>19.200</i>	<i>M.T</i>	<i>1579923.00</i>	<i>31410.00 US\$</i>
				Total	1,579,923.00	31,410.00
<i>SL.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
<i>I</i>	<i>39041090</i>	<i>PVC RESIN</i>	<i>18.110</i>	<i>M.T</i>	<i>582997.12</i>	<i>11590.40 US\$</i>
				Total	582,997.12	11,590.40

Decision: With D/o C&PC OM No. 46011/68/2007-PC.II dated 10.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

18	Case No.: 3/6/87-ALC1/2009	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:11/87-ALC1/2009 10.06.2009	Status: Approved
	HQ File :01/87/050/00024/AM10/	RLA File :07/24/040/00032/AM10/	Lic.No/Date:0710064391 28.04.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>SL.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
<i>I</i>	<i>39172390</i>	<i>63/0- UPVC COLOUMN PIPIES OF DIFFERENT TYPES AND SIZES-Net Content of PVC Resin-42.12 MT.</i>	<i>44.660</i>	<i>M.T</i>	<i>4172370.56</i>	<i>83032.25 US\$</i>
				Total	4,172,370.56	83,032.25
<i>SL.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
<i>I</i>	<i>39041090</i>	<i>PVC RESIN</i>	<i>42.120</i>	<i>M.T</i>	<i>1691233.83</i>	<i>33064.20 US\$</i>
				Total	1,691,233.83	33,064.20

Decision: With D/o C&PC OM No. 46011/68/2007-PC.II dated 10.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

20	Case No.:13/6/87-ALC1/2009	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:11/87-ALC1/2009 10.06.2009	Status: Approved
	HQ File :01/87/050/00034/AM10/	RLA File :03/94/040/00043/AM10/	Lic.No/Date:0310517761 29.04.2009	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072090	62/0- Blended Polyol "Ecopuf B 1410 R"	16000.000	K.G	1660672.00	33280.00 US\$
				Total	1,660,672.00	33,280.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29173500	Phthalic Anhydride	785.600	K.G	38887.00	772.00 US\$
2	29094100	Diethylene Glycol	1110.400	K.G	38864.00	772.00 US\$
3	29102000	Propylene Oxide	7075.200	K.G	757046.00	15036.00 US\$
4	29213090	Pentamethyldiethylenetriamine	35.200	K.G	11475.00	228.00 US\$
5	29213090	Dimethylcyclohexylamine	105.600	K.G	14256.00	283.00 US\$
6	34021110	Silicon Surfactant	235.200	K.G	59270.00	1177.00 US\$
7	38159000	Catalyst	20.800	K.G	9672.00	192.00 US\$
8	38159000	Catalyst	46.400	K.G	21576.00	429.00 US\$
				Total	951,046.00	18,889.00

Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 10.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol Ecopuf B 1410 R	1 kg	1. Phthalic Anhydride	0.0491 kg
		2. Diethylene Glycol	0.0694 kg

	3. Propylene Oxide	0.4422 kg
	4. Pentamethyldiethylenetriamine	0.0022 kg
	5. Dimethylcyclohexylamine	0.0066 kg
	6. Silicon Surfactant	0.0147 kg
	7. Catalyst (Amine Based Trimerization Catalyst)	0.0013 kg
	8. Catalyst (Amine Based Trimerization Catalyst-Dabco TMR 2)	0.0029 kg

22	Case No.:15/6/87-ALC1/2009	Party Name: SUPER MOUNT PACK PVT.LTD,	Meet No/Date: 11/87-ALC1/2009 10.06.2009	Status: Approved
	HQ File :01/87/050/00036/AM10/	RLA File :07/24/040/00040/AM10/	Lic.No/Date:0710064399 30.04.2009	Defer Date:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- APET-CARRIER TAPES Sp. Gr. 1.06-1.10	270000.000	Meter	1500000.00	29126.21 US\$
				Total	1,500,000.00	29,126.21

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39269099	APET Sheets Specific Gravity 1.06 to 1.10 gm/cc	300000.000	Meter	900000.00	17475.73 US\$
				Total	900,000.00	17,475.73

Decision: With D/o C&PC OM No. 46011/79/2008-PC.II dated 29.12.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Amorphous PET Embossed Carrier Tape (Width 32mm to 56mm, thickness 0.4mm-0.50mm)	1 kg	Amorphous PET Sheet (Width 32mm to 56mm, thickness 0.4mm-0.50mm)	1.10 kg

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Case No.:16/6/87-ALC1/2009	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:11/87-ALC1/2009 10.06.2009	Status: Approved			
HQ File :01/87/050/00037/AM10/	RLA File :07/24/040/00041/AM10/	Lic.No/Date:0710064400 30.04.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
<i>1</i>	<i>39269099</i>	<i>63/0- PS- CARRIER TAPES Sp. Gr. 1.06-1.10</i>	<i>180000.000</i>	<i>Meter</i>	<i>1000000.00</i>	<i>19417.47 US\$</i>
				Total	<i>1,000,000.00</i>	<i>19,417.47</i>
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
<i>1</i>	<i>39269099</i>	<i>Polysterene Sheet Specific Gravity1.06 to 1.10 gm/cc</i>	<i>200000.000</i>	<i>Meter</i>	<i>600000.00</i>	<i>11650.48 US\$</i>
				Total	<i>600,000.00</i>	<i>11,650.48</i>
Decision: With D/o C&PC OM No. 46011/79/2008-PC.II dated 29.12.2008, following adhoc norms are approved :						
EXPORT ITEM		QTY	IMPORT ITEM		QTY	
Polystyrene Embossed Carrier Tape Width 16mm to 56mm, thickness 0.30mm-0.35mm		1 kg	Relevant Polystyrene Sheet (Width 16mm to 56mm, thickness 0.30-0.35mm)		1.10 kg	

26	Case No.:3/11/87-ALC1/2009	Party Name:VISEN INDUSTRIES LIMITED		Meet No/Date:11/87-ALC1/2009 10.06.2009		Status: Approved	
	HQ File :01/87/050/00069/AM10/	RLA File :03/95/040/00114/AM10/		Lic.No/Date:0310521777 28.05.2009		Defer Date:	

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39069090	63/0- BUTYL ACRYLATE AND METHYL METHACRYLATE COPOLYMER EMULSIONS SOLIDS 50% +/- 2% (576 MTS PACK 2400 HDPE DRUMS NET WT. 8.50) (NT.CONTENT OF HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE) 20400 KGS.)	639000.000	K.G	33593508.00	664560.00 US\$
				Total	33,593,508.00	664,560.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	29161210	BUTYL ACRYLATE	140580.000	K.G	8527582.80	168696.00 US\$
2	29161400	METHYL METHACRYLATE	166140.000	K.G	13437403.20	265824.00 US\$
3	39019090	HIGH DENSITY POLYETHYLE (BLOW MOULDING GRADE)	21420.000	K.G	1353476.25	26775.00 US\$
				Total	23,318,462.25	461,295.00

Decision: With D/o C&PC OM No. 46011/10/2005-PC.II dated 10.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Butyl Acrylate and Methyl Methacrylate Copolymer emulsion having solids 50% +/- 2%	1 kg	1. Butyl Acrylate	0.220 kg
		2. Methyl Methacrylate	0.260 kg

29	Case No.:6/11/87-ALC1/2009	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:11/87-ALC1/2009 10.06.2009	Status: Approved
	HQ File :01/87/050/00072/AM10/	RLA File :03/94/040/00152/AM10/	Lic.No/Date:0310522287 02.06.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39072090	62/0- Blended Polyol "Ecopuf B 1410 R"	8000.000	K.G	782080.00	16640.00 US\$

				Total	782,080.00	16,640.00
SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29173500	Phthalic Anhydride	392.800	K.G	19444.00	409.00 US\$
2	29094100	Diethylene Glycol	555.200	K.G	19432.00	409.00 US\$
3	29102000	Propylene Oxide	3537.600	K.G	378523.00	7962.00 US\$
4	29213090	Pentamethyldiethylenetriamine	17.600	K.G	5738.00	121.00 US\$
5	29213090	Dimethylcyclohexylamine	52.800	K.G	7128.00	150.00 US\$
6	34021110	Silicon Surfactant	117.600	K.G	29635.00	623.00 US\$
7	38159000	Catalyst	10.400	K.G	4836.00	102.00 US\$
8	38159000	Catalyst	23.200	K.G	10788.00	227.00 US\$
				Total	475,524.00	10,003.00

Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 10.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol Ecopuf B 1410 R	1 kg	1. Phthalic Anhydride	0.0491 kg
		2. Diethylene Glycol	0.0694 kg
		3. Propylene Oxide	0.4422 kg
		4. Pentamethyldiethylenetriamine	0.0022 kg
		5. Dimethylcyclohexylamine	0.0066 kg
		6. Silicon Surfactant	0.0147 kg
		7. Catalyst (Amine Based trimerization Catalyst)	0.0013 kg
		8. Catalyst (Amine Based trimerization Catalyst-Dabco TMR 2)	0.0029 kg

3.2 Following application is **withdrawn**:

21	Case No.:4/6/87-ALC1/2009	Party Name:PLASTICS EXTRUSION & EQUIPMENT	Meet No/Date:11/87-ALC1/2009	Status: Approved
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		CORPN.	10.06.2009			
HQ File :01/87/050/00025/AM10/		RLA File :05/24/040/00029/AM10/	Lic.No/Date:0510240557 29.04.2009		Defer Date:	

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40021900	63/0- THERMOPLASTIC RUBBER COMPOUND CONTAINING 83% STYRENE BUTADIENE BLOCK COPOLYMER NY BKS-75	20000.000	K.G	1447200.00	28800.00 US\$
2	40021900	63/0- THERMOPLASTIC RUBBER COMPOUND CONTAINING 83% STYRENE BUTADIENE BLOCK COPOLYMER NICOTINE S-75	10000.000	K.G	738675.00	14700.00 US\$
				Total	2,185,875.00	43,500.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40021930	STYRENE BUTADINE STRYENE BLOCK COPOLYMER	13312.000	K.G	1327300.00	20367.36 US\$
2	40021930	STYRENE BUTADINE STRYENE BLOCK COPOLYMER	6656.000	K.G	529551.56	10183.68 US\$
				Total	1,856,851.56	30,551.04

Decision: The Zonal Jt. DGFT, CLA, New Delhi, vide letter dated 01.05.2009, has informed that the Advance Authorization was issued to the firm on repeat basis under para 4.7.1 of HBP-2004-09 (Vol.I) as per decision of Norms Committee. Therefore, they have not sent application for ratification of norms. Hence, the Committee decided to **withdraw** the case.

3.3 Following application is **rejected**:

MANUAL CASE

3.3.1	Case No. A-5	JBF INDUSTRIES LTD.	HQ F. No.	Status: Rejected
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		01/87/050/00076/AM08/DES-VII	
	NC No.: 11/AM10 Dated: 10.06.2009	Adv. Lic. No. 0310428517 Dated 03.05.2007	RLA F. No. 03/94/040/00096/AM08

Application: Request is for allowing quantity of import item at Sl. No. 3 and 4 as per amended SION H-207.

Decision: The Committee observed that the NC's earlier decision was based on self declared norms applied by firm itself. Therefore, there is no ground for change in quantity of import item at Sl. No. 3 and 4. Hence, the Committee decided to **reject** the case and maintain its earlier decision taken in its Meeting No. 4/AM09 held on 30.04.2009.

3.4 Following applications are **deferred**:

1	Case No.:660/24/87-ALC1/2007	Party Name:TETRA PAK INDIA PVT LIMITED	Meet No/Date:11/87-ALC1/2009 10.06.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00990/AM07/	RLA File :31/24/040/00387/AM07/	Lic.No/Date:3110028105 12.02.2007	Defer Date:22.07.2009
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from JDG(AT) to concerned RLA for sending the application expeditiously.			

2	Case No.:3/30/85-ALC3/2007	Party Name:PREGNA INTERNATIONAL LTD.	Meet No/Date:11/87-ALC1/2009 10.06.2009	Status:Deffered and Re-indexed
	HQ File :01/85/050/00107/AM08/	RLA File :31/24/040/00238/AM08/	Lic.No/Date:3110031257 23.10.2007	Defer Date:05.08.2009
	Position: D/L No. 46011/22/2008-PC.II dated 21.11.2008 issued by D/o C&PC, followed by reminders from DGFT on 27.03.2009 and 29.05.2009. Final reminder may be issued to firm by DGFT giving 30 days time to furnish their reply.			

3	Case No.:46/35/87-ALC1/2007	Party Name:PRABHU POLY COLOR PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2009 10.06.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00543/AM08/	RLA File :02/24/040/00254/AM08/	Lic.No/Date:0210107296 18.12.2007	Defer Date:22.07.2009
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from JDG(AT) to concerned RLA for sending the application expeditiously.			

4	Case No.:2/13/87-ALC1/2008	Party Name:POLY FLUORO LTD	Meet No/Date:11/87-ALC1/2009	Status:Deffered and
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			10.06.2009	Re-indexed
	HQ File :01/87/050/00263/AM09/	RLA File :07/24/040/00063/AM09/	Lic.No/Date:0710058119 25.06.2008	Defer Date:01.07.2009
	Position: D/o C&PC will furnish comments.			

5	Case No.:6/6/87-ALC1/2009	Party Name:IMAGE LABELS PVT.LTD.,	Meet No/Date:11/87-ALC1/2009 10.06.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00027/AM10/	RLA File :07/24/040/00254/AM09/	Lic.No/Date:0710061225 21.11.2008	Defer Date:15.07.2009
	Position: D/o C&PC will furnish comments.			

8	Case No.:5/6/87-ALC1/2009	Party Name:BIO - TECH VISION CARE PVT.LTD	Meet No/Date:11/87-ALC1/2009 10.06.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00026/AM10/	RLA File :08/24/040/00240/AM09/	Lic.No/Date:0810078676 16.03.2009	Defer Date:08.07.2009
	Position: D/o C&PC will furnish comments.			

9	Case No.:14/6/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:11/87-ALC1/2009 10.06.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00035/AM10/	RLA File :02/24/040/00190/AM08/	Lic.No/Date:0210124372 17.03.2009	Defer Date:01.07.2009
	Position: D/o C&PC will furnish comments.			

11	Case No.:9/6/87-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:11/87-ALC1/2009 10.06.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00030/AM10/	RLA File :03/94/040/00440/AM09/	Lic.No/Date:0310512610 20.03.2009	Defer Date:08.07.2009
	Position: D/o C&PC will furnish comments.			

13	Case No.:8/6/87-ALC1/2009	Party Name:HARITA -NTI LIMITED,	Meet No/Date:11/87-ALC1/2009 10.06.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00029/AM10/	RLA File :04/24/040/00306/AM09/	Lic.No/Date:0410103415 26.03.2009	Defer Date:15.07.2009
	Position: D/o C&PC will furnish comments.			

14	Case No.:10/6/87-ALC1/2009	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:11/87-ALC1/2009 10.06.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00031/AM10/	RLA File :03/94/040/01061/AM09/	Lic.No/Date:0310513762 30.03.2009	Defer Date:01.07.2009
	Position: D/o C&PC will furnish comments.			

15	Case No.:4/2/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:11/87-ALC1/2009 10.06.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00004/AM10/	RLA File :02/24/040/00223/AM09/	Lic.No/Date:0210125231 01.04.2009	Defer Date:08.07.2009
	Position: D/o C&PC will furnish comments.			

16	Case No.:11/6/87-ALC1/2009	Party Name:GUJARAT RECLAIM & RUBBER PRODUCTS LTD.	Meet No/Date:11/87-ALC1/2009 10.06.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00032/AM10/	RLA File :03/94/040/01041/AM09/	Lic.No/Date:0310515015 08.04.2009	Defer Date:05.08.2009
	Position: With oral comments of representative of DIPP present in the Meeting, the Committee decided to ask the firm to give precise description of import item whether it is factory waste or post consumer waste and also suppliers proforma invoice.			

17	Case No.:2/6/87-ALC1/2009	Party Name:IRE-TEX PREMIER INDIA PVT.LTD,	Meet No/Date:11/87-ALC1/2009 10.06.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00023/AM10/	RLA File :07/24/040/00022/AM10/	Lic.No/Date:0710064317 22.04.2009	Defer Date:15.07.2009
	Position: D/o C&PC will furnish comments.			

19	Case No.:12/6/87-ALC1/2009	Party Name:VISTA FILM AND PACKAGING PVT. LTD.	Meet No/Date:11/87-ALC1/2009 10.06.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00033/AM10/	RLA File :03/95/040/00430/AM08/	Lic.No/Date:0310517739 29.04.2009	Defer Date:22.07.2009
	Position: D/L No. 46011/32/2009-PC.II dated 28.04.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

24	Case No.:1/11/87-ALC1/2009	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:11/87-ALC1/2009 10.06.2009	Status: Deferred
	HQ File :01/87/050/00067/AM10/	RLA File :05/24/040/00080/AM10/	Lic.No/Date:0510242387 27.05.2009	Defer Date: 05.08.2009
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from JDG(AT) to concerned RLA for sending the application expeditiously.			

25	Case No.:2/11/87-ALC1/2009	Party Name:SUN PLAST	Meet No/Date:11/87-ALC1/2009 10.06.2009	Status: Deferred
	HQ File :01/87/050/00068/AM10/	RLA File :03/95/040/00107/AM10/	Lic.No/Date:0310521750 28.05.2009	Defer Date: 05.08.2009
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from JDG(AT) to concerned RLA for sending the application expeditiously.			

27	Case No.:4/11/87-ALC1/2009	Party Name:SPERRY PLAST LTD.	Meet No/Date:11/87-ALC1/2009 10.06.2009	Status: Deferred
	HQ File :01/87/050/00070/AM10/	RLA File :05/24/040/00110/AM10/	Lic.No/Date:0510242567 29.05.2009	Defer Date: 05.08.2009
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from JDG(AT) to concerned RLA for sending the application expeditiously.			

28	Case No.:5/11/87-ALC1/2009	Party Name:SPERRY PLAST LTD.	Meet No/Date:11/87-ALC1/2009 10.06.2009	Status: Deferred
	HQ File :01/87/050/00071/AM10/	RLA File :05/24/040/00111/AM10/	Lic.No/Date:0510242577 29.05.2009	Defer Date: 05.08.2009
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from JDG(AT) to concerned RLA for sending the application expeditiously.			

30	Case No.:7/11/87-ALC1/2009	Party Name:ALP OVERSEAS PVT.LTD.	Meet No/Date:11/87-ALC1/2009 10.06.2009	Status: Deferred
	HQ File :01/87/050/00073/AM10/	RLA File :05/24/040/00109/AM10/	Lic.No/Date:0510242966 03.06.2009	Defer Date: 05.08.2009

Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from JDG(AT) to concerned RLA for sending the application expeditiously.

Meeting ended with thanks to Chair and all participants.
